

ITEM NO.803

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1000/2015

PRABHU SINGH

Appellant(s)

VERSUS

STATE OF UP

Respondent(s)

Date : 08/02/2017 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s) Ms. Astha Tyagi, Adv. (Mentioned by)

For Respondent(s) Mr. Abhishek Chaudhary, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the appeal for consideration of bail application on 23rd
February, 2017.

[O.P. SHARMA]

AR-CUM-PS

(Listing proforma is placed on the file)

[RAJINDER KAUR]

COURT MASTER